

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:1385
ANSWERED ON:10.12.2003
GUIDELINES FOR NATURAL ASSET COMPANIES
IQBAL AHMED SARADGI

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the core group of Secretaries on Disinvestment has framed guidelines for natural asset companies to revive the sell off momentum which had appeared lost after the Supreme Court judgement;
- (b) if so, the details thereof;
- (c) whether any meeting had been held to discuss programmes related to disinvestment in some PSUs like Shipping Corporation of India; and
- (d) if so, the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRINIVAS THIRUNAVUKKARASAR)

- (a) No, Sir.
- (b) Does not arise in view of the reply to part (a) above.
- (c)&(d) Yes, Sir. The Core Group of Secretaries on Disinvestment meets periodically to review the progress and recommends cases for disinvestment to the Cabinet Committee on Disinvestment which takes the final decision.